

High Court for the State of Telangana

ROC No.394/SO/2020

Date : 30/07/2021

Notification

Sub: High Court for the State of Telangana – Continuing the present practice of Virtual hearing of cases by all the Benches in the High Court till 08.08.2021 and taking up physical/virtual hearing of cases by the Division Benches and Single Benches on turn basis from 09.08.2021 to 09.09.2021 as per the schedule annexed – Instructions - Issued.

Ref: 1. High Court's SOP in ROC No.394/SO/2020, dt.18.2.2021.
2. High Court's Notification in ROC No.394/SO/2020, dt.13.7.2021.

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Considering the current unlock down situation in the State and the views of the learned members of the Bar, it is decided to continue the present practice of virtual hearing of the cases till 08.08.2021 and thereafter to take up physical as well as virtual hearing of the cases by the Division Benches and Single Benches on an experimental basis from 09.08.2021 to 09.09.2021 as per the schedule annexed herewith. Accordingly, as directed, the following instructions are issued to all the stake holders:

1. During the course of physical hearing, learned Advocates/ Parties-in-person should adhere to the COVID-19 protocols, they shall wear face mask/cover, using of sanitizers and keep physical distancing etc.
2. Only those learned Advocates/Parties-in-person shall be allowed to enter into the High Court premises whose cases are listed and for that, they shall show the listing of the case(s) either on mobile or by other mode.
3. The Learned Advocates/Parties-in-person who are vaccinated only will be permitted to enter into the premises of the High Court and for that, they shall keep the vaccination certificate with them to be shown at the time of entry into the premises without any protest, otherwise, the High Court may withdraw arrangement for physical hearing of the cases. Relaxation shall be given only to those persons whose vaccination cannot be done for medical reasons as per the advisory of the Central/State Government.
4. During the physical hearing of cases also, the learned Advocates/ Parties-in-person are permitted to opt for virtual hearing with advance information to the Registry.
5. All other instructions notified in the "Standard Operating Procedure for physical/virtual hearing of cases before the Hon'ble High Court" in ROC No.394/SO/2020 dated 18.02.2021 with latest schedule shall continue to be in force till further orders.


REGISTRAR GENERAL
30.07.2021

To:

1. The Prl. Secretary to the Hon'ble the Chief Justice, High Court for the State of Telangana at Hyderabad {for information}.

2. All the P.Ss to the Hon'ble Judges, High Court for the State of Telangana at Hyderabad { for placing before the Hon'ble Judges }.
3. The P.Ss to the Registrars, High Court for the State of Telangana at Hyderabad { for placing before the Registrars }.
4. The Secretary, Bar Council of Telangana. {for information}.
5. The President, Telangana High Court Advocates Association, Hyderabad {for information}.
6. All the Service Associations, High Court for the State of Telangana at Hyderabad {with instructions to intimate all the Staff members}.
7. All the Officers of the High Court for the State of Telangana at Hyderabad.
8. All the Section Officers/ Section Heads, High Court for the State of Telangana at Hyderabad {for circulating among the Staff members working under their control}.
9. The Overseer, High Court for the State of Telangana at Hyderabad {for circulating among the staff members working under his control}.

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**Schedule of hearing of cases by the Hon'ble Division Benches
& Single Benches physically and virtually,
From dt.09.08.2021 to 09.09.2021**

Sl. No.	Date	Bench	Hon'ble Judge/s	Mode of Hearing
1.	09.08.2021 Monday	DB-I	H CJ & BVRJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
2.	10.08.2021 Tuesday	DB-I	H CJ & BVRJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
3.	11.08.2021 Wednesday	DB-II	MSRJ & TVKJ	Physical
		SB	GSDJ	Physical
		SB	AARJ	Physical
		SB	KLJ	Physical
4.	12.08.2021 Thursday	DB-II	MSRJ & TVKJ	Physical
		SB	GSDJ	Physical
		SB	AARJ	Physical
		SB	KLJ	Physical
5.	13.08.2021 Friday	DB-III	ARRJ & SAJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
	14.08.2021	Second Saturday		
	15.08.2021	Sunday		
6.	16.08.2021 Monday	DB-III	ARRJ & SAJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
7.	17.08.2021 Tuesday	DB-I	H CJ & BVRJ	Physical
		SB	GSDJ	Physical
		SB	AARJ	Physical
		SB	KLJ	Physical
8.	18.08.2021 Wednesday	DB-I	H CJ & BVRJ	Physical
		SB	GSDJ	Physical
		SB	AARJ	Physical
		SB	KLJ	Physical
	19.08.2021 (Thursday)	Muharrum		
	20.08.2021 Friday	Varalakshmi Vratam		
	21.08.2021	Saturday		
	22.08.2021	Sunday		
9.	23.08.2021 Monday	DB-II	MSRJ & TVKJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
10.	24.08.2021 Tuesday	DB-II	MSRJ & TVKJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
11.	25.08.2021 Wednesday	DB-III	ARRJ & SAJ	Physical
		SB	GSDJ	Physical
		SB	AARJ	Physical
		SB	KLJ	Physical
12.	26.08.2021 Thursday	DB-III	ARRJ & SAJ	Physical
		SB	GSDJ	Physical
		SB	AARJ	Physical
		SB	KLJ	Physical

* Note: The Hon'ble Sri Justice P.Keshava Rao is availing Leave. The other Hon'ble Division Benches and Single Benches will hear the cases virtually.

13.	27.08.2021 Friday	DB-I	HCJ & BVRJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
	28.08.2021	Saturday		
	29.08.2021	Sunday		
	30.08.2021 Monday	Sri Krishna Astami		
14.	31.08.2021 Tuesday	DB-I	HCJ & BVRJ	Physical
		SB	PNRJ	Physical
		SB	AKSJ	Physical
		SB	TAJ	Physical
15.	01.09.2021 Wednesday	DB-II	MSRJ & TVKJ	Physical
			GSDJ	Physical
			AARJ	Physical
			KLJ	Physical
16.	02.09.2021 Thursday	DB-II		Physical
			GSDJ	Physical
			AARJ	Physical
			KLJ	Physical
17.	03.09.2021 Friday	DB-III		Physical
			PNRJ	Physical
			AKSJ	Physical
			TAJ	Physical
	04.09.2021	Saturday		
	05.09.2021	Sunday		
18.	06.09.2021 Monday	DB-III		Physical
			PNRJ	Physical
			AKSJ	Physical
			TAJ	Physical
19.	07.09.2021 Tuesday	DB-I		Physical
			GSDJ	Physical
			AARJ	Physical
			KLJ	Physical
20.	08.09.2021 Wednesday	DB-I		Physical
			GSDJ	Physical
			AARJ	Physical
			KLJ	Physical
21.	09.09.2021 Thursday	DB-II		Physical
			PNRJ	Physical
			AKSJ	Physical
			TAJ	Physical
	10.09.2021 Friday	Vinayakachavithi		
	11.09.2021	Second Saturday		
	12.09.2021	Sunday		

* Note: The Hon'ble Sri Justice P.Keshava Rao is availing Leave. The other Hon'ble Division Benches and Single Benches will hear the cases virtually.


 REGISTRAR GENERAL 30/9/21